

- and evaluation on a continuing basis.
- (xiii) Provision of multiple-point entry, into any class in the elementary stage.
- (xiv) Concentrated efforts in the nine educationally backward states, augmented by special central assistance for non-formal Programme and for appointment of women teachers in primary schools in these States, and also in backward areas/pockets in each State.
- (xv) Monitoring of attendance in primary and middle schools.
- (xvi) Strengthening of the supervisory machinery and decentralisation of administration of elementary education down to the block-level.
- (xvii) Parental education to overcome their apathy towards the education of children especially girls and setting up of school committees in all schools particularly in the rural and backward areas.
- (xviii) Greater use of mass media for elementary education including teacher training.
- (xix) Constitution of a National Committee on Point 16 of the 20-Point Programme to guide the implementation of the programme of Universalisation in nine educationally backward States and setting up of State Task Forces for Elementary Education in these States.
- (xx) Central paper assistance to all States/Union Territories for the production of teaching and learning materials for non-formal education programme for elementary age-group children.
- (xxi) Mounting of national campaigns for intensive efforts for increasing

enrolment and retention during the campaign period within follow-up action throughout the academic year.

- (xxii) Institution of awards for excellence in performance for the spread of elementary education for girls.

**Projects submitted by Karnataka State for external assistance**

\*143. SHRI B.V. DESAI : Will the Minister of WATER RESOURCES be pleased to state :

(a) whether the State Government of Karnataka has submitted 17 projects for external assistance for approval of the Union Government and if so, the number out of them which are proposed for inclusion in the pipeline of projects for World Bank's assistance ;

(b) whether necessary details in regard to these projects were sent to the Central Water Commission in January, 1985 ;

(c) whether some more projects have been proposed for inclusion in the pipeline of projects for USAID assistance ; and

(d) whether all the details submitted by the State Government in regard to those projects have been examined by the Union Government and if so, by what time final decision in this regard is likely to be taken ?

THE MINISTER OF WATER RESOURCES (SHRI B. SHANKARANAND) : (a) and (b). No, Sir.

However, the Government of Karnataka have prepared a programme for preparation of project reports for 17 projects for inclusion in the pipeline for external assistance. Out of these 3 projects are under consideration for inclusion in the pipeline for World Bank assistance.

(c) No, Sir.

(d) The question does not arise.

**More Trains from Ahmedabad to Uttar Pradesh and Andhra Pradesh**

\*145. SHRI HAROOBHAI MEHTA : Will the Minister of TRANSPORT be pleased to state :

(a) whether any representation has been received by Government to increase direct railway services between Ahmedabad and Uttar Pradesh;

(b) if so, the steps taken by Government in this behalf;

(c) whether there is also a proposal before Government to provide a direct railway link between Ahmedabad and Hyderabad; and

(d) if so, the details thereof ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) Due to lack of traffic justification, introduction of a new train has not been found justified.

(c) and (d). The proposal was examined and not found feasible due to acute shortage of coaches and diesel engines.

**Central Assistance for a Bridge on Ghaghra Near Bhagalpur**

\*147. SHRI RAM NAGINA MISHRA : Will the Minister of TRANSPORT be pleased to state :

(a) whether Government of Uttar Pradesh has sought 50 per cent Central assistance for construction of a bridge on the Ghaghra near Bhagalpur in Deoriya District of Uttar Pradesh;

(b) if so, whether the Government have agreed to provide the said amount; and

(c) if so, the time by which the same will be made available to the State Government ?

THE MINISTER OF TRANSPORT (SHRI BANSI LAL) : (a) Yes, Sir.

(b) No, Sir.

(c) Does not arise.

**Ban on Private Practice by Government Doctors**

\*148 SHRI RAM BHAGAT PASWAN : Will the Minister of HEALTH AND FAMILY WELFARE be pleased to state :

(a) whether Government propose to advice all States and Union Territories not to allow private practice by Government doctors as poor people are neglected in Government hospitals; and

(b) if not, the reasons thereof ?

THE MINISTER OF HEALTH AND FAMILY WELFARE (SHRIMATI MOHSINA KIDWAI) : (a) and (b). In pursuance of the resolutions adopted by the Joint Conference of the Central Council of Health and Central Family Welfare Council and the policy statement embodied in the National Health Policy document, all the States/U.T. Governments have already been requested not to allow medical personnel in Government service to do private practice.

**More Funds for Women's Education**

\*152. DR. G.S. RAJHANS :  
SHRI V. SREENIVASA PRASAD :

Will the Minister of HUMAN RESOURCES DEVELOPMENT be pleased to state :

(a) Whether the University Grants Commission has urged Government and Planning Commission to provide more funds for the education of women;